

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 86(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Mr. Prakash Chandra Fullara & Anr. V/s. M/s. Proten Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : Mr. Kartik Sethi, Proxy Advocate

ORDER

A request for adjournment is made on behalf of the Respondents as the main counsel is not available today. Renotify this case for final arguments on 13th April, 2018.

No further adjournment would be granted to the either party.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)